

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/10556./A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jyotisikha Choudhury,
Trainee Officer,
Deputy Registrar (Judicial),
Gauhati High Court, Guwahati.

Dated Guwahati, the th 25 October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 22.10.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave, along with station leave permission, on 22.10.2024 and 23.10.2024**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/10557-10558 /A, dated , 25-10-2024

Copy to:

1. The Director, Judicial Academy, Assam.
2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Dr. Jyoti